

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 30**

**IA 1395/2020 IA 1499/2020 in CP(IB)1945/MB/2019**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES:    **CORPORATION BANK V/s BELGIUM**  
   **ALUMINIUM & GLASS INDUSTRIES PVT**  
   **LTD**

Section 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

---

**ORDER**

**IA 1395/2020 IA 1499/2020 in CP(IB)1945/MB/2019**

- 1) None present for the Applicant, when the matter is called out. Ms. Anjali Shahi, Ld. Counsel for Respondent Nos. 1, 3 and 4 are present.
- 2) Ld. Counsel for the Applicant seeks some time to proceed further in the matter contending that the Arguing Counsel is not available.
- 3) At request, stand over to 24.07.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare